

with the Government of the United Kingdom on the future of Hong Kong. There are as yet, therefore, no indications to suggest that the interests of Indian citizens permanently resident in Hong Kong will be jeopardized in the post-1997 period.

#### **Pakistan Rocket Launching Experiments**

635. SHRI B.V. DESAI : Will the PRIME MINISTER be pleased to state :

(a) whether Pakistani Space and Upper Atmosphere Research Commission is planning high-altitude scientific rocket launching experiments and analysis and interpretation of data received through such experiments;

(b) whether the Commission has so far launched more than 150 rockets into the upper atmosphere and space;

(c) if so, whether such scientific rockets show that Pakistani nuclear capacity has been increased much higher than India;

(d) if so, whether this will pose a great threat to our scientific research; and

(e) if so, the steps Government propose to take to see that Pakistan scientific researches are not used against India ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Since 1962, Pakistan Space and Upper Atmosphere Research Committee (SUPARCO), which later became a Commission, has been conducting High-Altitude Scientific Sounding Rocket Experiments and analysis and interpretation of data received through such experiments.

(b) Yes, Sir.

(c) and (d). Sounding Rocket Experiments for upper atmospheric studies have no co-relation with nuclear capacity. As such, no threat to our scientific research is expected.

(e) Government of India is always watchful of any threat to Indian interests.

#### **"Damage to Nature Despite Central and State Laws"**

636. SHRI BALASAHEB VIKHE PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether at a Seminar held recently in New Delhi it was pointed out that despite 200 Central and State laws, incalculable damage to nature persists;

(b) if so, whether Union Government would call a meeting of State representatives to find out the ways to make the existing laws more meaningful and effective; and

(c) if so, the time by which this will be done ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) to (c). The proceedings of the Seminar held in New Delhi during 1-3 March, 1985 on "Law and Science in the protection of the Environment", organised by the Jawaharlal Nehru University, with financial support from the Department of Environment, have not yet become available. However, it may be stated that one of the recommendations of the Committee under the chairmanship of Shri N.D. Tiwari, constituted by the Government of India in 1980 to recommend legislative measures and administrative machinery for ensuring environmental protection, was that a systematic and comprehensive review should be made of Central and State legislations which have *inter-alia* objectives related to the protection of the environment, for removing their weaknesses. The State Govts. have already been addressed to quickly carry out such a review of the legislation at State level. The Govt. of India has come forward with amendments in respect of the following Central Acts, expected to come up possibly during the current session of the Eighth Lok Sabha/133rd Session of the Rajya Sabha :

(i) The Mines and Minerals (Regulation and Development) Amendment Bill, 1985.

(ii) The Water (Prevention and Control of Pollution) Amendment Bill, 1985.

(iii) The Water Cess (Amendment) Bill, 1985.

**"Use of Alcohol in Cars"**

637. DR. G. VIJAYA RAMA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the Central Water Pollution Board has been trying un-successfully to limit the level of tetra-ethyl lead in Petrol to 0.15 gm./litre as against ISI's outmoded limit of 0.55 gmlitre;

(b) whether Brazil is now operating 100 per cent alcohol-driven cars successfully and if so, whether India has any plans to switch over to renewable sources of energy; and

(c) whether there is any proposal under the consideration of his Ministry to stop/delay use of alcohol in cars ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) The Central Board is working with the Petroleum industry to minimise the use of lead in petrol and progressively bring it down to 0.15 gm/litre.

(b) and (c). No, Sir.

**Infiltration of Extremists into Indian Territory from Pakistan**

638. SHRI LAKSHMAN MALLICK :  
SHRI AMARSINH RATHAWA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been invited to the news-item which appeared in the 'Hindustan Times' dated 9th February, 1985 that about 3,000 extremists have sneaked into Indian territory after receiving in various Pakistani camps and that some of the nabbed extremists are now being interrogated in Delhi's Red Fort;

(b) if so, the details in this regard; and

(c) the steps taken by border security authorities to check the menace of extremists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). The report referred to has come to notice. Strict vigilance is being maintained in this regard by the authorities.

**Inadequate Strength of B.S.F. to Check Infiltration**

639. SHRI AMARSINH RATHAWA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the present strength of BSF is adequate to protect our border along Bangladesh from infiltration entry and smuggling;

(b) if not, what steps are being taken by Government to increase the strength of BSF and also to establish more check post to narrow down the distance between two order outposts for strict vigil over unauthorised entry and smuggling; and

(c) what steps are being taken to tighten the security on other border along-with Pakistan to check the illegal entry of extremists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) Does not arise.

(c) Vigorous petrolling and extra vigilance are being maintained on the borders by BSF. Ambushes and special patrols are carried out on suspected routes. Dog Squads and mounted patrols on horses have been pressed into service to apprehend illegal entrants/extremists.

**Cut on Seventh Plan**

640. SHRI CHITTA MAHATA : Will the Minister of PLANNING pleased to state :

(a) whether there is a proposal to cut the size of the Seventh Five Year Plan (1985-90) of Rs. 1,80,000 crores as envisaged in the Approach Paper; and

(b) if so, the details and reasons thereof ?